

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**

(Office of the Registrar Judicial)

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File No.:- CR.43/2019 c/w  
CCP(S).300/2020  
WP(C).1672/2020



Kuldeep Kumar and anr. Titled V/s Vijay Kumar  
..... Petitioner/Appellant(s) ..... Respondent (s)

Notice to the respondent (s): -

4. Mr. Malikzada Shaeraz- ul-Haq,  
Presently posted as Additional Secretary to Govt,  
Labour and Employment Department,  
Civil Secretariat, Srinagar.
5. Khursheed Ahmed Tantray,  
Naib Tehsildar, Haveli,  
Poonch.
6. Basharat Naqvi,  
Patwari Halqa Sher Khas,  
Poonch.
7. Vijay Kumar,  
S/o Sh. Kalu Ram,  
R/o Ward No.5, Mohalla Dungus,  
Poonch.
9. Gharu Ram,  
I/C Chief Executive Officer, Poonch,  
Presently posted as I/C Chief Executive Officer,  
Municipal Council, Samba.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 29.12.2023 09.00 A.M. or the next working day if 29.12.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 20<sup>nd</sup> day of November, 2023 at Jammu.

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu  
20.11.23

No.:- 12566

Dated:- 21.11.23

**Copy of the above forwarded to:**

1. The Editor Daily Excelsior, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K  
JAMMU.  
Jammu  
20.11.23